N O T I C E

In Partial modification to the Judicial Assignment at the **High Court of Bombay at Goa**, which has come into effect from 06.06.2022, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **1st August 2022 to 5th August 2022 :**

Sitting	Assignment
The Hon'ble **THE CHIEF JUSTICE** AND The Hon'ble Shri Justice **M. S. SONAK** **Commercial Appellate Division Bench**	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to Division Bench.
The Hon'ble Shri. Justice **SANDEEP K. SHINDE**	For admission, hearing and order matters therein :- Civil matters and applications therein pertaining to Single Bench.
The Hon'ble Shri. Justice **R. N. LADDHA**	For admission, hearing and order matters therein :- Criminal matters and applications therein pertaining to Single Bench.

By Order,

High Court, Appellate Side,]
Bombay]
]
27th July 2022]

Sd/-
(V. R. Kachare)
Registrar (Judl-I)